

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-104
IB-506(ND)2020

IN THE MATTER OF:

Khandelwal Group Pvt Ltd

Vs

H C Jain Pipes Pvt Ltd

....Applicant

....Respondent

SECTION

U /s. 9 of (IBC)

Order delivered on 17.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Ashish

For the Respondent :

ORDER

Ld. Counsels for both the parties have put in appearance and submitted that the settlement talks are in progress and prayed for some time to settle the matter. Let the same be done. List the case on **05.03.2020** as prayed for.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)